

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

, 5

T.C.P No. 839/(MAH)/2017
MA 286/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Shirdi Industries Ltd.

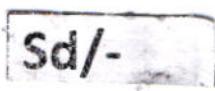
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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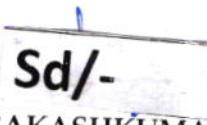
ORDER

MA 286 in TCP No. 839/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 8.8.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)